

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. † 4078
TO BE ANSWERED ON 27.03.2017
WELFARE OF TRIBAL STUDENT

† 4078. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has reviewed / proposes to review the facilities being provided to the students residing in residential schools located in tribal areas like safe drinking water, proper toilets, regular health checkup and nutritious food and if so, the details and outcome thereof;

(b) whether cases of death of students have come to the notice / been reported for want of such facilities from the schools during each of the last three years and the current year, States / UT-wise and if so, the details thereof;

(c) whether the Government proposes to conduct / has conducted any enquiry and investigation in this regard;

(d) if so, the details along with the findings of such investigation / enquiry and the follow-up action taken by the Government and

(e) the details of expenditure incurred on computer education including qualitative education of science during the last three years in residential schools and whether the Government proposes to take help from private sector in this regard; and if so, the details thereof, State / UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) Administration and management of Residential Schools is the responsibility of concerned State Government. However, based on the assessment/ proposals received from concerned State Govt. funds are provided for facilities/ amenities like drinking water, toilets, sanitation complex, kitchen gardens for nutritious food under Special Central Assistance to Tribal-Sub Plan (SCA to TSP) and Grants under Article 275(1) of the Constitution of India from time to time.

(b) to (d): There have been press reports of death in schools in Maharashtra, Odisha, Gujarat and Andhra Pradesh. As per the newspaper reports there are different reasons for this like lack of health services and basic amenities, suicide, blood cancer, jaundice, brain TB, rabies, snake bites, malaria, cerebral malaria, meningitis, typhoid and scorpion bites, train accident, attack by wasps, aspiration of food, tractor accident, normal death, death at night in sleep, severe headache, heavy intra-abdominal bleeding due to rupture of spleen due to blunt trauma, electric shock and falling down.

Administration and management of the schools is the responsibility of concerned State Government. Details of investigation/ enquiry are not maintained centrally, since "Police" and "Public Order" are State subjects under the Seventh Schedule to the Constitution of India. However, taking cognizance of press reports about deaths, the State Governments have been addressed.

(e): Expenditure incurred on computer education including qualitative education of science, in the schools is not maintained in this Ministry. However, based upon proposals from State Governments, the Ministry has provided funds for these purposes under Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275(1) of the Constitution of India as indicated in the Annexure. No proposal is under consideration of the Ministry at this stage for taking help from private sector in this regard.

Annexure

Annexure referred to in part (e) of the Lok Sabha Unstarred Question No. 4078 for answer on 27.03.2017 asked by Shri Kunwar Pushpendra Singh Chandel regarding “Welfare of Tribal Students”

**Funds released for quality improvement in Education of ST students including
Computer and Science**

(Rs. in Lakh)

S.N	State	2014-15	2015-16	2016-17
1.	Andhra Pradesh	0.00	569.00	0.00
2.	Assam	0.00	0.00	900.00
3.	Bihar	0.00	0.00	333.00
4.	Chhattisgarh	260.00	637.00	175.00
5.	Gujarat	0.00	590.00	461.00
6.	Himachal Pradesh	0.00	300.00	220.00
7.	Jammu & Kashmir	0.00	0.00	864.42
8.	Jharkhand	0.00	400.00	0.00
9.	Karnataka	0.00	810.00	0.00
10.	Kerala	0.00	300.00	0.00
11.	Madhya Pradesh	0.00	1000.00	278.00
12.	Maharashtra	0.00	1320.00	1500.00
13.	Mizoram	0.00	80.00	0.00
14.	Nagaland	50.00	0.00	0.00
15.	Odisha	0.00	5873.00	0.00
16.	Rajasthan	0.00	427.00	0.00
17.	Sikkim	0.00	50.00	23.00
18.	Telangana	0.00	1342.00	285.50
19.	Tripura	0.00	390.00	0.00
20.	Uttar Pradesh	0.00	141.78	0.00
21.	West Bengal	0.00	800.84	2173.00
Total		310.00	15030.62	7212.92